

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3081

ANSWERED ON:12.12.2012

STAPPLED VISA BY CHINA

Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the new E-passports of China show Arunachal Pradesh and Aksai Chin as part of China;
- (b) if so, the details of thereof and the response of the Indian Government in this regard;
- (c) whether China has discontinued its policy of issuing stappled visas to the people of Jammu and Kashmir;
- (d) if so, the details thereof and if not, the official response received from China in this regard; and
- (e) whether the above act of China is a violation of the agreements signed between the two countries in 1993 and 1996 to ease border dispute and if so, the action taken by the Government to address the issue?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) & (b) Recently, China started issuing new electronic passports which contain watermarks of a map of the People's Republic of China (PRC), which depicts Arunachal Pradesh and Aksai Chin as part of China. Our Embassy and its Consulates General in China have started stamping a round seal of the map of India depicting our correct external boundaries on visas stamped on such passports.

(c) to (e) Government is aware of the Chinese policy of issuing stapled visas to Indian nationals from Jammu & Kashmir. Government's position that Jammu & Kashmir is integral and inalienable part of India and that there should be no discrimination against visa applicants of Indian nationality on grounds of domicile and ethnicity has been clearly conveyed to the Chinese Government on several occasions including at the highest level.